

DIVISION BENCH  
COURT - II

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/202(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	VISHAL VICTORY OILTECH PRIVATE LIMITED
UNDER SECTION	SEC. 271-273

**Appearance (via video conferencing/physically)**

**ORDER**

1. Ld. Counsel appearing on behalf of the Applicant seeks liberty to withdraw this petition. Accordingly, this petition is **dismissed as withdrawn**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**